

In the Central Administrative Tribunal  
Calcutta Bench

OA No.423/96

13-6-03

Present : Hon'ble Mr.S.Biswas, Member(A)  
Hon'ble Smt.Shyama Dogra, Member(J)

Bistu Pada and another

-Vs-

E. Rly

For the applicants : None  
For the respondents : Mr.P.K. Arora

ORDER

Smt .Shyama Dogra, Member(J) :

After perusal of the record, it is found that in most of the hearings, neither the applicants, nor their counsel is present. It appears that the applicants have lost interest in pursuing the matter. In view of this, the OA is dismissed for default. No costs.

  
(Smt .Shyama Dogra)  
Member(J)

  
(S.Biswas)  
Member(A)